IN THE HIGH COURT OF KERALA AT ERNAKULAM PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

Wednesday, the 29^{th} day of November 2023 / 8th Agrahayana, 1945 <u>BAIL APPL. NO. 10695 OF 2023</u>

CRIME NO.1162/2023 OF Chalakkudy Police Station, Thrissur PETITIONER:

JINS FRANCIS, AGED 37 YEARS

RESPONDENT:

STATE OF KERALA , REPRESENTED BY THE PUBLIC PROSECUTORREPRESENTED BY PUBLIC PROSECUTOR, HIGH COURT OF KERALA, PIN - 682031

This Bail application coming on for orders upon perusing the petition and upon hearing the arguments of M/S MANUMON A., REBIN VINCENT GRALAN, SURESH C., DINESH G WARRIER, JAYAN KUTTICHAKKU Advocates for the petitioners the court passed the following:

ORDER

Learned Public Prosecutor seeks time to get instructions. The petitioner shall not be arrested in connection with Crime No.1162 of 2023 of Chalakkudy Police Station, Thrissur for a period of ten days. Post on 08.12.2023.

Sd/- GOPINATH P. JUDGE

